

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 706/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY: Triupti Busicom Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**ORDER**

Learned counsel for the petitioner undertakes to file the complete copy of the paper book within one week.

List on 10.03.2017.

SD/-  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

SD/-  
(R. VARADHARAJAN)  
MEMBER (J)